

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA NO. 443 OF 2014 IN DFR NO. 2635 OF 2014 &
IA NO. 470 OF 2014**

**IA NO. 191 OF 2016 IN DFR NO. 806 OF 2016
APPEAL NO. 81 OF 2016 & IA NO. 192 OF 2016
APPEAL NO. 218 OF 2014 & IA NO. 337 OF 2014
APPEAL NO. 166 OF 2014 & IA NO. 275 OF 2014**

APPEAL NO. 296 OF 2013

APPEAL NO. 78 OF 2015

APPEAL NO. 42 OF 2015 & IA NOS. 44, 306 & 307 OF 2015

Dated : 25th April, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member
Hon'ble Mr. I.J. Kapoor, Technical Member**

**IA NO. 443 OF 2014 IN DFR NO. 2635 OF 2014 &
IA NO. 470 OF 2014**

In the matter of :

Adani Power Maharashtra Ltd.

.....Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Anr.

.....Respondent(s)

Counsel for the Appellant(s)

:

**Mr. Amit Kapur,
Mr. Akshat Jain
Mr. Nishtha Kumar
Mr. Malav Deliwala (Rep.)**

Counsel for the Respondent(s)

:

**Mr. Buddy A. Ranganadhan,
Mr. D.V.Raghu Vamsy for MERC**

**Mr. Kiran Gandhi
Ms. Ramni Taneja for R.2**

**IA NO. 191 OF 2016 IN DFR NO. 806 OF 2016 &
APPEAL NO. 81 OF 2016 & IA NO. 192 OF 2016**

In the matter of :

Adani Power Maharashtra Ltd.

.....Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Ors.

.....Respondent(s)

Counsel for the Appellant(s)

:

Mr. Amit Kapur,

Mr. Akshat Jain
Mr. Nishtha Kumar
Mr. Malav Deliwala (Rep.)

APPEAL NO. 218 OF 2014 & IA NO. 337 OF 2014

In the matter of :

Prayas Energy GroupAppellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran,
Ms. Anushree Bardhan

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan,
Mr. D.V.Raghu Vamsy for MERC

Mr. Kiran Gandhi,
Ms. Ramni Taneja for MSEDCL

Mr. Amit Kapur,
Mr. Akshat Jain
Mr. Nishtha Kumar
Mr. Malav Deliwala (Rep.) for R.2

APPEAL NO. 166 OF 2014 & IA NO. 275 OF 2014

In the matter of :

Maharashtra State Electricity Distribution Co. Ltd.Appellant(s)
Versus
Adani Power Maharashtra Ltd. & Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. Kiran Gandhi
Ms. Ramni Taneja for MSEDCL

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan,
Mr.D.V.Raghu Vamsy for MERC

Mr. Amit Kapur,
Mr. Akshat Jain
Mr. Nishtha Kumar
Mr. Malav Deliwala (Rep.) for R.1

Mr. M.G. Ramachandran
Ms. Anushree Bardhan for R.3

APPEAL NO. 296 OF 2013

In the matter of :

Prayas Energy Group

.....Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Ors.

.....Respondent(s)

Counsel for the Appellant(s)

:

Mr. M.G. Ramachandran,
Ms. Anushree Bardhan

Counsel for the Respondent(s)

:

Mr. Buddy A. Ranganadhan,
Mr.D.V.Raghu Vamsy for R.1

Mr. Kiran Gandhi,
Ms. Ramni Taneja for R.3

APPEAL NO. 78 OF 2015

In the matter of :

Adani Power Rajasthan Ltd.

.....Appellant(s)

Versus

Rajasthan Electricity Regulatory Commission & Ors.

.....Respondent(s)

Counsel for the Appellant(s)

:

Mr. Amit Kapur,
Mr. Akshat Jain
Mr. Nishtha Kumar
Mr. Malav Deliwala (Rep.) for R.2

Counsel for the Respondent(s)

:

Mr. Sanjay Jain, ASG
Mr. Nitish Gupta for R.2 to 4

Mr. Raj Kumar Mehta,
Mr. Abhishek Upadhyay and
Ms. Himanshi Andley for RERC

APPEAL NO. 42 of 2015 & IA NOs. 44, 306, 307 of 2015

In the matter of :

M/s. Jaipur Vidyut Vitran Nigam Ltd. & Ors.

.....Appellant(s)

Versus

Adani Power Rajasthan Ltd. & Ors.

.....Respondent(s)

Counsel for the Appellant(s)

:

Mr. Sanjay Jain, ASG
Mr. Nitish Gupta

Counsel for the Respondent(s)

:

Mr. Amit Kapur
Mr. Akshat Jain
Mr. Nishtha Kumar
Mr. Malav Deliwala (Rep.) for R.1

Mr. Raj Kumar Mehta,
Mr. Abhishek Upadhyay and
Ms. Himanshi Andley for RERC

ORDER

Issue notice in I.A. No. 191 of 2016 in DFR No. 806 of 2016 to the Respondents returnable on 04.05.2016. Dasti in addition is permitted.

List this batch of appeals on **04.05.2016**. Learned counsel may submit a brief note within three days after serving copy on the other side.

(I.J. Kapoor)
Technical Member
ts/dk

(T. Munikrishnaiah)
Technical Member

(Justice Ranjana P. Desai)
Chairperson